

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 253 of 2020**

**IN THE MATTER OF:**

**Avadhraj Energy Pvt. Ltd.**

**...Appellant**

**Versus**

**Chemtrols Industries Pvt. Ltd.**

**...Respondent**

**For Appellant: None**

**For Respondent: Mr. Ajay Kumar Jain, Mr. Atanu Mukherjee and  
Mr. Yash Karan Jain, Advocates**

**O R D E R**

**04.03.2020** Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Admission (After Notice)' on **30<sup>th</sup> March, 2020**.

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)